

**Impact of Operation Bajrang**

332. SHRI INDRAJIT GUPTA:  
SHRI ASHOK ANANDRAO  
DESHMUKH:  
SHRI J. CHOKKA RAO:  
SHRI PRAKASH V. PATIL:

Will the PRIME MINISTER be pleased to state:

(a) the number of suspected United Liberation Front of Assam (ULFA) activists arrested/killed since "Operation Bajrang" was launched on November 27, 1990, their details and their connection with the organisation;

(b) the steps taken by the Government to curb their activities;

(c) the details of arms and ammunition recovered during the period;

(d) the number of military personnel/policemen killed during the operation; and

(e) the impact of the operation Bajrang on the law and order situation in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) 2554 arrested have been made by both Army and Police since "Operation Bajrang" till 20.2.91 and 5 suspected United Liberation Front of Assam (ULFA) activists have been killed.

(b) The entire State of Assam has been declared as disturbed area and the Army has been deployed to aid the civil authorities to deal with the situation. The ULFA has been declared unlawful.

(c) 924 weapons have been recovered till 19.2.91 which include SBBL Guns, DBBL

Guns, rifles AK-47, pistols, cartridges, grenades etc.

(d) 3 (2 military and 1 police personnel) killed during "Operation Bajrang".

(e) There is general improvement in the law and order situation in Assam.

**March by BJP to Srinagar**

333. SHRIDHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the proposed massive march of the BJP to Srinagar to unfurl National Flag there on June 23;

(b) if so, the reaction of the Government to the proposed march; and

(c) the steps being taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c). Necessary administrative measures will be taken at the appropriate time to avoid any untoward incident.

**Memorandum of Demands from Anganwadi Women Workers Association**

334. SHRIDHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any memorandum of demands

from the Anganwadi Women Workers Association recently;

(b) if so, the details of the demand; and

(c) the action being taken/proposed to be taken by the Government on these demands?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJILAL SUMAN): (a) and (b). The Akhil Bharatiya Anganwadi Kamgar Union and Akhil Bharatiya Anganwadi Karamchari Sanyukta Sangharsh Samiti have given memorandum of demands to the Government mainly demanding the status of Government employees and increase in honorarium of anganwadi workers and helpers.

(c) Government is unable to accept the demand for giving the status of government employees to Anganwadi Workers and helpers as it will be against the principle of the Integrated Child Development Services Scheme which is based on voluntary and community participation of village women who work on part-time (4 1/2 hours daily) basis as voluntary workers selected from the local community. As regard revision of honorarium of the Workers and Helpers the matter is receiving the Government's utmost attention.

#### **Progress made Under Integrated Child Development Scheme**

335. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have conducted any State-wise survey regarding the progress made under the Integrated Child Development Scheme in the country during the last three years; year-wise;

(b) if so, the number of children and mothers receiving supplementary nutrition and children attending pre-school education benefited under the Scheme during the said period, State-wise; and

(c) the amount spent by way of raising the nutrition status, enhancing the awareness of mothers and improving the immunisation coverage of children and mothers in the rural, tribal, drought and flood-prone areas during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) The Integrated Child Development Services (ICDS) Scheme is studied extensively time to time. This Department has got studies conducted on different aspects of ICDS in various States through research institutions and Universities as below:—

<i>Year of Survey</i>	<i>No. of studies conducted</i>
1	2
1987-88	8
1988-89	12
1989-90	4

In addition, the National Institute of Public Cooperation and Child Development, a technical arm of this Department, has undertaken a study on 4 ICDS projects located in Bihar, Haryana, Madhya Pradesh, Uttar Pradesh and Rajasthan during 1990-91.

Further, during the last 3 years, Central Technical Committee, (at AIIMS) New Delhi, monitoring the health and nutrition component of ICDS, has conducted various surveys in different parts of the country as below:—